# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2510

TO BE ANSWERED ON MONDAY, DECEMBER 13, 2021 / AGRAHAYANA 22, 1943 (SAKA)

#### 'ATMANIRBHAR BHARAT PACKAGE'

#### 2510: SHRI THOMAS CHAZHIKADAN:

Will the Minister of **FINANCE** be pleased to state:

- a) whether the Atmanirbhar Bharat Package that aims to strengthen the Indian economy and increase its competitiveness in the global market with the underlying objective of self-reliance, is fulfilling its unique objective of providing financial cushion to Micro, Small and Medium Enterprises (MSMEs) by providing them collateral free loans and encouraging entrepreneurs to produce maximum goods and services within the country;
- b) if so, the details thereof, State/UT-wise along with the relevant details of the funds allocated to the various schemes for the MSME sector introduced under the Atmanirbhar Bharat Package, and the MSME dues paid between 1st June, 2020 and 31st November, 2021; and
- c) whether any significant steps are being taken to address the anomalies on the implementation side and if so, the details thereof?

# ANSWER MINISTER OF STATE (FINANCE) (SHRI PANKAJ CHAUDHARY)

- (a) to (c): Yes, Sir. The following schemes have been announced under Atmanirbhar Bharat Package to provide support for growth of MSME sector: -
  - (i) An Emergency Credit Line Guarantee Scheme (ECLGS) was announced in May,2020. ECLGS 2.0, ECLGS 3.0. & ECLGS 4.0. were announced on 26.11.2020, 31.03.2021 & 31.5.2021 respectively to enlarge its scope and to make it more attractive. Validity of the Scheme extended up to 31.03.2022 or till guarantees for an amount of Rs.4.5 lakh crore are issued, whichever is earlier. A Statement indicating State-wise beneficiaries of the scheme is at **Annexure-I**
  - (ii) A Rs 20,000 crores Credit Guarantee Scheme for Subordinate Debt (CGSSD) for Stressed MSMEs launched on 01.06.2020. State-wise Guarantee coverage as on 02.12.2021 under CGSSD is at **Annexure-II**
  - (iii) Self-reliant India Fund for equity infusion of Rs 50,000 cr. in MSMES through Fund of Funds (FoF] announced with a Corpus of Rs. 10,000 crores with remaining Rs. 40,000 crore leveraged through Private Equity/Venture Capital Funds.
  - (iv) Definition of MSMEs revised on the basis of investment limit and turnover size.
  - (v) Amendment of Rule 161(iv) of General Financial Rules (GFRs 2017) to disallow Global Tender Enquiry for tenders upto Rs.200 crores with certain conditions.
  - (vi) Other interventions viz. launching of a new portal of KVIC (www.ekhadiindia.com), upgrading the existing running portal of NSIC, adding a new component for virtual trade fair under Procurement & Marketing Support (PMS) scheme to promote e-

marketing, launching the online portal 'Champions' covering many aspects of e-governance and e-promotion of MSMEs, linking of Udyam Registration Portal with GeM Portal, a special sub-portal within SAMADHAAN portal and an online reporting system was developed for reporting the dues and monthly payments by GOI Ministries and CPSEs to the MSMEs.

Dues of Rs. 75,471.78 crores have been paid to the MSME vendors by Government Ministries/Depts/CPSUs between 1<sup>st</sup> June 2020 and 31<sup>st</sup> October, 2021.

The implementation of the Schemes/Programmes introduced by the Government are reviewed from time to time.

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### Statement referred to in reply to part (a) to (c) of the LSUSQ No. 2510 for answer on 13.12.2021

### **ECLGS Details State-wise as on 19.11.2021**

Sl. No.	State/UT	<b>Guarantee Numbers</b>	Guarantee Amount (In Rs. Crore)
1.	Andaman & Nicobar	2036	116.43
2.	Andhra Pradesh	283644	9404.8
3.	Arunachal Pradesh	2288	75.38
4.	Assam	549057	2941.01
5.	Bihar	813244	4137.63
6.	Chandigarh	6704	1018.22
7.	Chhattisgarh	198103	4502.34
8.	Dadra & Nagar Haveli	2148	312.2
9.	Daman & Diu	940	137.68
10.	Delhi	101690	17886.16
11.	Goa	12306	1073.79
12.	Gujarat	363391	24136.25
13.	Haryana	199363	12895.91
14.	Himachal Pradesh	47828	1744.87
15.	Jammu & Kashmir	67148	2088.81
16.	Jharkhand	294775	2921.05
17.	Karnataka	870883	17972.1
18.	Kerala	525229	8781.05
19.	Ladakh	1024	51.84
20.	Lakshadeep	369	1.91
21.	Madhya Pradesh	560780	8419.43
22.	Maharashtra	1001869	42961.17
23.	Manipur	10380	126.17
24.	Meghalaya	11344	212.09
25.	Mizoram	3801	57.61
26.	Nagaland	7428	69.6
27.	Orissa	930962	4982.65
28.	Pondicherry	22383	475.33
29.	Punjab	203607	8470.39
30.	Rajasthan	544605	13674.13
31.	Sikkim	8250	110.85
32.	Tamilnadu	863606	28158.19
33.	Telangana	142768	11230.22
34.	Tripura	62191	260.19
35.	Uttar Pradesh	798937	16431.68
36.	Uttarakhand	71770	2414.84
37.	West Bengal	2012125	15235.85

### Statement referred to in reply to part (a) to (c) of the LSUSQ No. 2510 for answer on 13.12.2021

### State-wise Guarantee coverage as on 02.12.2021 under CGSSD

Sl. No.	State/UT	No. of Guarantees	Amount of Guarantees issues (In
		issued	Lakh Rupees)
1.	Andaman & Nicobar	1	3.50
2.	Andhra Pradesh	30	418.25
3.	Arunachal Pradesh	1	36.00
4.	Assam	9	125.15
5.	Bihar	17	48.43
6.	Chandigarh	7	59.56
7.	Chhattisgarh	11	54.40
8.	Daman & Diu	2	14.00
9.	Delhi	21	339.91
10.	Gujarat	24	241.54
11.	Haryana	6	93.83
12.	Himachal Pradesh	18	150.59
13.	Jammu and Kashmir	26	142.46
14.	Jharkhand	21	166.79
15.	Karnataka	47	878.88
16.	Kerala	27	384.04
17.	Madhya Pradesh	42	366.29
18.	Maharashtra	79	995.19
19.	Mizoram	2	1.27
20.	Orrisa	39	142.39
21.	Punjab	78	810.28
22.	Rajasthan	28	177.80
23.	Tamil Nadu	88	1102.38
24.	Telangana	31	447.13
25.	Uttar Pradesh	61	591.53
26.	Uttarakhand	13	150.13
27.	West Bengal	25	205.66
	Total	754	8147.38

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